

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 436 of 97
(OA 507 of 97)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. M.S.Mukherjee, Administrative Member

SWAPAN KR. BHATTACHARJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.D.Roy, counsel

For the respondents: Ms.B.Ray, counsel

Heard on : 19.12.97

Order on : 19.12.97

O R D E R

S.N.Mallick, V.C.

According to the order of this Tribunal dated 9.6.97, the petitioner Swapan Kr. Bhattacharjee is impleaded in the OA as private respondent No.6. The 1d. counsel appearing for the respondent No.6 submits that the copy of the Miscellaneous Application for addition of parties has already been served upon the petitioners as well as the official respondents. No one appears for the petitioners of the OA today. The petitioner's counsel in OA is directed to serve a copy of the OA on the respondent No.6 within 4 weeks. Registry is directed to amend the cause title of the Original Application in the connected register forthwith. Order passed today be communicated to the respondents and the 1d. counsel for the petitioner in OA by the 1d. counsel for the petitioner in the MA 436 of 97. MA is disposed of accordingly.


MEMBER(A)


VICE-CHAIRMAN